

Central Administrative Tribunal

Principal Bench

O.A. 92/2000

New Delhi, this the day of 27th April, 2001.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J)
Hon'ble Shri S.A.T. Rizvi, Member(A)

Sarla Devi,
T-II/1 Staff Quarters
Kendriya Vidyalaya No.1
Delhi Cantt. ...Applicant.
(By Advocate: Shri Anil Srivastava)

Versus

1. The Asstt. Commissioner
Kendriya Vidyalaya Sangathan
C/o Kendriya Vidyalaya No.1
HBK Dehradun 248001 ...Respondent No.1
2. The Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area,
Shaeed Jeet Singh Marg, New Delhi ...Respondent No.2
(By Advocate: Shri S.Rajappa)

ORDER(Oral)

By Smt. Lakshmi Swaminathan, Vice-Chairman(J)

Learned counsel for the applicant prays for permission to withdraw the OA. Permission is granted. OA 92/2000 is accordingly disposed of as withdrawn. No order as to costs.

S.A.T. Rizvi

(S.A.T. Rizvi)
Member(A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Vice-Chairman(J)

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